

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Mr. Sumir Panwar for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on
08.01.2020.

**(S.D. Dubey)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**